

Annexure-7

Name of the corporate debtor: Divya Infra Properties Private Limited; Date of commencement of CIRP: 31/10/2023; List of creditors as on: 17/10/2024
List of operational creditors (Government Dues)

Sl No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Employees Provident Fund Organization	Central Government	09-02-2024	4,62,068	4,62,068	Unsecured	No	-	-	-	-	-	-
2	Employees State Insurance Corporation	State Government	14-03-2024	11,84,567	94,950	Unsecured	No	-	-	-	-	10,89,617	-
3	The Assistant Commissioner of Commercial Taxes (Audit) – 2.2, Bengaluru	State Government	08-02-2024	44,60,711	44,60,711	Unsecured	No	-	-	-	-	-	-
4	Income Tax Officer, TDS Ward 1(2), Bangalore on behalf of Income Tax Department	Central Government	14-08-2024	9,06,500	9,06,500	Unsecured	No	-	-	-	-	-	-
5	Office of Deputy Commissioner of Commercial Taxes (Audit) –1.10, DGSTO-1, Bengaluru	State Government	14-10-2024	3,26,420	3,26,420	Unsecured	No	-	-	-	-	-	-
TOTAL				73,40,266	62,50,649	-	-	-	-	-	-	10,89,617	-